

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.315
IB-48(ND)/2022

IN THE MATTER OF:

Bank of Baroda

.... APPLICANT/

Vs.

M/s.Sanjay Maheshwari

.... PERSONAL GUARANTOR

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 06.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Mr. Abhishek Anand, Ms Kashish Rehan, Advocates
for the RP

For the Respondent :

ORDER

List the matter on **15.02.2024**.

-SD-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-SD-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)